Date: 20/05/2025

Mediator: Ms. Anju Sharma, Advocate

Case No.: 9324/23 Case Id: 2504M03124 Referring Judge: Sh. Amit Rana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

SHRIRAM FINANCE LTD Vs. SANJU UPADHYAY

Total Days spent : 34

Case No.: 515227/16 Case Id: 2504M03100 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:30:00 AM

SHAHEEN PARVEEN Vs. ASIF KHAN & ORS

Total Days spent : 41

Case No.: 7961/23 Case Id: 2504M03652 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 AM

HARVINDER SINGH Vs. PARMINDER SINGH

Total Days spent : 20

Case No.: 295/24 Case Id: 2504M03653 Referring Judge: Sh. Deepak Garg, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

HERO INVEST CORP PVT LTD Vs. KINDA RAM

Total Days spent : 20

Case No.: 316/24 Case Id: 2504M02740 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

NEHA KHULVE NAINWAL Vs. MANOJ KUMAR NAINWAL & ORS

Total Days spent : 48

Case No.: 1126/19 Case Id: 2504M03638 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

SHALINI SINGH Vs. SANJAY SINGH

Total Days spent : 20

Case No.: 434/19 Case Id: 2504M03637 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR RESTITUTION OF CONJUGAL Hearing Time: 12:00:00 PM

SANJAY SINGH Vs. SHALINI SINGH

, ·

Case No.: 62/24 Case Id: 2505M04155 Referring Judge: Ms. Akansha Gautam, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

PRIYANKA CHAUDHARY Vs. VIDHI PAL SINGH & ORS

Total Days spent : 6

Case No.: 8296/23 Case Id: 2505M04223 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

Page No.: 22

Total Days spent:

20

Date: 20/05/2025

Total Days spent:

6

SHRIRAM FIANANCE LTD Vs. UNIQUE FASHIONS

Case No.: 487/24 Case Id: 2505M04154 Referring Judge: Ms. Neha Pandey, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 3:00:00 PM

DEEPAK Vs. RAMESH CHAND

Total Days spent : 6

Total: 10

Mediator: Ms. Anshu Priyadarshini, Advocate

Case No.: 2/22 Case Id: 2503M02454 Referring Judge: Sh. Ajay Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 11:00:00 AM

SWASTIK PACKAGING Vs. AAKANSHA POLYPACK

Total Days spent : 55

Case No.: 1955/24 Case Id: 2504M02756 Referring Judge: DLSA Central, DLSA (Central)

Case Type: COMMERCIAL: COMMERCIAL Hearing Time: 12:00:00 PM

M/S MOHINI ELECTRICALS LTD Vs. DELHI JAL BOARD

Total Days spent : 48

Case No.: 2066/19 Case Id: 2504M03388 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

NIKE INNOVATE C V Vs. SAHIL& ANR

Total Days spent : 27

Case No.: 2057/19 Case Id: 2504M03389 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

CALVIN KLEIN TRADEMARK TRUST Vs. KULWANT SINGH

Total Days spent : 27

Case No.: 666/23 Case Id: 2505M03946 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

VIKRAM BANSIWAL Vs. MANOHAR LAL BANSIWAL

Total Days spent: 13

Case No.: 48/14 Case Id: 2412M10482 Referring Judge: Ms. Neha Pandey, DJS

RAJESH KUMAR Vs. PURSHOTMA SINGH

Total Days spent: 160

Case No.: 2253/20 Case Id: 2505M04114 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

Date: 20/05/2025

M/S WINSTROL PETROCHEMICALS PVT LTD Vs. M/S AVISH RUBBERS PVT LTD & ORS

Total Days spent :

6

Case No.: 753/24 Case Id: 2505M04125 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

GEETIKA SHARMA Vs. ASHISH AGGARWAL & ORS

Total Days spent : 6

Case No.: 293/25 Case Id: 2504M03095 Referring Judge: Sh. Ajay Pandey, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:30:00 PM

HAMDARD NATIONAL FOUNDATION INDIA & ANR Vs. ALI HASSAN & ANR

Total Days spent : 41

Case No.: 79/25 Case Id: 2503M02213 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 3:00:00 PM

JYOTSANA MISHRA Vs. MANOJ KUMAR UPADHYAY

Total Days spent : 62

Total: 10

Mediator: Ms. Gayatri Aggarwal, Advocate

Case No.: 27/25 Case Id: 2502M01767 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:00:00 AM

TATA CAPITAL LTD Vs. RAHIN SALEEM AAHMED

Total Days spent : 83

Case No.: 1475/24 Case Id: 2504M02724 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

NISHA Vs. SOHAN SINGH

Total Days spent: 48

Case No.: 803/24 Case Id: 2504M03377 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

LAXMI Vs. KUNDAN LAL @ KULDEEP KUMAR

Total Days spent : 27

Case No.: 27/25 Case Id: 2503M02537 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

SAVITA Vs. ARUN

Total Days spent : 55

Case No.: 1884/24 Case Id: 2504M03204 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

Date: 20/05/2025

Total Days spent:

34

SHILPA Vs. JAITN

 $\textbf{Case No.:} \qquad \textbf{467/24} \qquad \qquad \textbf{Case Id:} \qquad 2504 \text{M} 03447 \qquad \qquad \textbf{Referring Judge:} \qquad \textbf{Sh. Anil Chandhel, DHJS}$

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 PM

ANITA SAPRA Vs. VIRENDER HASIJA

Total Days spent : 27

Case No.: 1211/23 Case Id: 2505M04159 Referring Judge: Sh. Neeraj Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 PM

SAROJ TIWARI Vs. SANJEEV SAINI

Total Days spent : 6

Case No.: 1220/24 Case Id: 2505M04140 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

SANDEEP Vs. MONIKA

Total Days spent : 6

Total: 8

Mediator: Ms. Jagdeep Kaur, Advocate

Case No.: 584/20 Case Id: 2504M03114 Referring Judge: Ms. Divya Gupta, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR INJUNCTION Hearing Time: 12:00:00 PM

PRABHA DEVI @ HEMLATA Vs. BHAGO DEVI @ BHAGWAN DEVI

Total Days spent : 34

Case No.: 4271/24 Case Id: 2504M03196 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SHRIRAM CITY UNION FINANCE LTD Vs. JAGAT SINGH

Total Days spent : 34

Case No.: 24445/16 Case Id: 2505M04019 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 PM

KISHAN LAL Vs. KRISHNA & ORS

Total Days spent: 13

Case No.: 337/2011 Case Id: 2504M02704 Referring Judge: Ms. Komal Garg, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 4:00:00 PM

STATE Vs. JAI PRAKASH

Total Days spent : 48

Case No.: 363/19 Case Id: 2504M03717 Referring Judge: Ms. Shipra Dhankar, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 2:00:00 PM

Date: 20/05/2025

STATE Vs. VIJAY KUMAR

Total Days spent : 20

Case No.: 205/25 Case Id: 2504M03220 Referring Judge: Sh. Sanjeev Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:30:00 PM

M/S KARIM HOTELS PVT LTD Vs. AL KARIM RESTURANT PVT LTD

Total Days spent : 34

Total: 6

Mediator: Ms. Karuna Bala, Advocate

Case No.: 17308/18 Case Id: 2503M02331 Referring Judge: Sh. Abhay Choudhary, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

M/S D S GREEN AGROTECH PVT LTD Vs. DHARAM CHANDRA

Total Days spent : 60

Total: 1

Mediator: Ms. Kusum Lata Sharma, Advocate

Case No.: 1637/24 Case Id: 2502M01746 Referring Judge: DLSA Central, DLSA (Central)

Case Type: COMMERCIAL: COMMERCIAL #Hearing Time: 2:00:00 PM

RAGHUBIR SINGH SALARIA Vs. KHANNA BOOK PUBLISHING COMPANY

Total Days spent : 84

Case No.: 122/24 Case Id: 2502M01740 Referring Judge: Sh. Hem Raj, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS ### 2:30:00 PM

AKSHAT KAPOOR & ANR Vs. STATE OF NCT OF DELHI & ORS

Total Days spent : 84

Case No.: 440/17 Case Id: 2504M02948 Referring Judge: Ms. Neha Pandey, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:30:00 PM

GOLDEN RABBIT COMMUNICATIONS Vs. SUPER E FACTORY DEPOT PVT LTD

Total Days spent: 42

Total: 3

Mediator: Ms. Samta Jain, Advocate

Case No.: 14/24 Case Id: 2504M03713 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 11:00:00 AM

NISHANT BHARTI Vs. SHIVANGI ANAND BHARTI

Total Days spent : 20

Date: 20/05/2025

Case No.: 126/24 Case Id: 2505M03940 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:30:00 AM

DIMPLE Vs. RAHUL & ORS

Total Days spent : 13

Case No.: 653/23 Case Id: 2504M03659 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

BSES RPL Vs. MAHESH

Total Days spent : 20

Case No.: 8045/18 Case Id: 2505M04226 Referring Judge: Sh. Amit Rana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

POOJA FINELEASE LTD Vs. SUNIL KUMAR

Total Days spent :

Case No.: 31/09 Case Id: 2503M02099 Referring Judge: Sh. Rupinder Singh Dhiman, DJS

Case Type :RENT ACT : RENT OTHERSHearing Time :12:30:00 PM

NAND LAL Vs. SATYAWATI & ORS

Total Days spent : 69

Case No.: 373/24 Case Id: 2505M04157 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:30:00 PM

INDRAJ MEENA Vs. KALPANA YADAV & ORS

Total Days spent :

Case No.: 1205/23 Case Id: 2505M03947 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

THE KANGRA COOP BANK LTD Vs. DEEPAK GROVER

Total Days spent: 13

Case No.: 184/25 Case Id: 2505M04208 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

HARSHLEEN KAUR Vs. ABHISHEK

Total Days spent : 6

Case No.: 1005/20 Case Id: 2505M04219 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 1:00:00 PM

RACHNA Vs. GHANSHYAM

Total Days spent : 6

Case No.: 577/24 Case Id: 2504M02986 Referring Judge: Sh. Akash Sharma, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

RAMAN ARORA Vs. ALOK JAIN & ANR

Total Days spent : 41

6

6

Date: 20/05/2025

Case No.: 7127/24 Case Id: 2504M02994 Referring Judge: Sh. Amit Rana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SATISH KUMAR Vs. MOHD YAMIN KHAN

Total Days spent : 41

Case No.: 40/23 Case Id: 2505M04120 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

AMREEN Vs. FAEEMUDDIN & ORS

Total Days spent : 6

Case No.: 191/25 Case Id: 2504M03435 Referring Judge: Ms. Neha Paliwal, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

RAKESH KUMAR ANAND & ANR Vs. ANUPAM RAM KISHAN JOHRI & ANR

Total Days spent :

Case No.: 641/19 Case Id: 2504M02993 Referring Judge: Sh. Rupinder Singh Dhiman, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 2:30:00 PM

VIVEK GUPTA & ORS Vs. RAVINDER SINGH SABHARWAL & ORS

Total Days spent : 41

Total: 14

Mediator: Ms. Sushma Saran Bisht, Advocate

Case No.: 57/25 Case Id: 2505M03930 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 PM

MUSKAN Vs. DHARMESH KUMAR

Total Days spent : 13

Case No.: 1960/24 Case Id: 2503M02538 Referring Judge: DLSA Central, DLSA (Central)

Case Type: COMMERCIAL: COMMERCIAL Hearing Time: 12:00:00 PM

M/S HINDUSTAN BUILDCON PVT LTD Vs. LALU MANGAL MALKAR

Total Days spent : 55

Case No.: 198/19 Case Id: 2504M03446 Referring Judge : Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time: 12:00:00 PM

STATE Vs. SHASHANK MADHURAJ

Total Days spent : 27

Case No.: 3804/24 Case Id: 2504M03218 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

SHRIRAM CITY UNION FINANCE LTD Vs. SACHIN MANOCHA

Total Days spent : 34

Page No.: 22

27

Date: 20/05/2025

Case No.: 1395/22 Case Id: 2505M03926 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

VISHAL DESHWAL Vs. RAHUL BAISLA

Total Days spent : 13

Case No.: 150/24 Case Id: 2505M04142 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:00:00 PM

DR RAJINDER KUMAR DHAWAN Vs. SHYAM DHAWAN & ORS

Total Days spent : 6

Total: 6

Mediator: Not Assigned, NIL

Case No.: 549/24 Case Id: 2505M03945 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

BSES RPL Vs. ASHISH

Total Days spent : 13

Case No.: 914/23 Case Id: 2505M04016 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

BSES RPL Vs. NISHA

Total Days spent : 13

Case No.: 5136/24 Case Id: 2505M04462 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

M/S SATIN FINSEV LTD Vs. AVIJIT SHEE

Total Days spent : -1

Case No.: 2323/22 Case Id: 2505M04454 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

KIRAN Vs. SURENDER KUMAR & ORS

Total Days spent : -1

Case No.: 823/24 Case Id: 2505M04449 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

BSES RPL Vs. NOSHAD

Total Days spent : -1

Case No.: 182/21 Case Id: 2505M04448 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

BSES RPL Vs. HANUMAN & ANR

Total Days spent : -1

Date: 20/05/2025

Case No.: 2505M04447 Sh. Rakesh Kumar-IV, DHJS 833/24 Case Id: Referring Judge:

ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM Case Type:

BSES RPL AMARDEEP Vs.

Total Days spent: -1

Case No.: Case Id: 2505M04446 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: **ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time:** 12:00:00 PM

BSES RPL Vs. MONU

Total Days spent: -1

2505M04445 Case No.: 899/24 Case Id: Referring Judge: Ms. Surabhi Sethi, DJS

Case Type : 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:00:00 PM

JAGVENDRA SINGH SAINAGAR M/S AGRICO ORGANIC LTD Vs.

Total Days spent: -1

2505M04440 Sh. Rakesh Kumar-IV, DHJS Case No.: 841/24 Case Id: Referring Judge:

Case Type: **ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time:** 12:00:00 PM

BSES RPL JARNIAL SINGH & ANR Vs.

Total Days spent : -1

Ms. Goma Dabas Gupta, DHJS Case No.: 603/22 Case Id: 2505M04439 Referring Judge:

PARTITION: SUIT FOR PARTITION Case Type: **Hearing Time:** 12:00:00 PM

KHEM CHAND Vs. **NAVIN KUMAR & ORS**

Total Days spent: -1

Case No.: Case Id: 2505M04460 Sh. Harvinder Singh, DHJS 931/24 Referring Judge:

MACT: MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time:** 12:30:00 PM Case Type:

JAGDISH Vs. **ROHAN YADAV**

Total Days spent: -1

Case No.: 932/24 Case Id: 2505M04459 Referring Judge: Sh. Harvinder Singh, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time:** 12:30:00 PM

۷s. **MAHMOOD ROHAN YADAV**

Total Days spent:

Case No.: 498/23 Case Id: 2505M04473 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** Case Type: 12:30:00 PM

SWEETY UPPAL Vs. **MANISH UPPAL & ORS**

Total Days spent: -1

Case No.: 930/24 Case Id: 2505M04455 Referring Judge: Sh. Harvinder Singh, DHJS

MACT: MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time:** 12:30:00 PM Case Type:

JITENDER Vs. **ROHAN YADAV**

> **Total Days spent:** -1

-1

Date: 20/05/2025

Case No.: 97/23 Case Id: 2505M04464 Referring Judge: Ms. Anamika, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 1:00:00 PM

STATE Vs. SURENDER SINGH

Total Days spent : -1

Case No.: 269/22 Case Id: 2505M04461 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

MANPREET KAUR Vs. RAMANDEEP SINGH

Total Days spent : -1

Case No.: 40/25 Case Id: 2505M04472 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

STATE BANK OF INDIA Vs. SANJAY

Total Days spent : -1

Case No.: 73/24 Case Id: 2505M04471 Referring Judge : Sh. Gaurav Goyal, DJS

STATE Vs. MANOJ KUMAR

Total Days spent : -1

Case No.: 6443/18 Case Id: 2505M04470 Referring Judge: Ms. Vandana, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

AMTUL JALIL Vs. ABDUL MALIK

Total Days spent : -1

Case No.: 886/23 Case Id: 2505M04468 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

ROSHNI TIWARI Vs. HEMENDER KUMAR UPADHAYAY & ORS

Total Days spent :

Case No.: 30/25 Case Id: 2505M04469 Referring Judge: Ms. Neha Pandey, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

SRP AUTOMOBILE Vs. AUTOMAXX INDIA

Total Days spent : -1

Case No.: 1/25 Case Id: 2505M04467 Referring Judge: Ms. Hemani Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

RIDHIMA ADVANI Vs. SANYA GARG & ANR

Total Days spent : -1

Case No.: 1265/22 Case Id: 2505M04466 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

QAMAR & ANR Vs. KHURSHEEDA & ORS

Date: 20/05/2025

Total Days spent: -1 2505M04465 Referring Judge: Sh. Sachin Sood, DHJS Case No.: 711/22 Case Id: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 2:00:00 PM Case Type: **MUBINA QAMAR** Vs. **Total Days spent:** -1 Case No.: 01/25 Case Id: 2505M04452 Referring Judge: Sh. Murari Prasad Singh, DHJS MATRIMONIAL: MATRIMONIAL OTHERS **Hearing Time:** 2:00:00 PM Case Type: SHEETAL DEVI Vs. **NARENDER Total Days spent:** -1 2505M04441 Case No.: 2031/23 Case Id: Referring Judge: Ms. Aditi Chaudhary, DHJS Case Type: MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 2:00:00 PM **AMIT SEHRAWAT** Vs. JYOTI CHIKARA **Total Days spent:** -1 Case No.: 440/23 Case Id: 2505M04474 Referring Judge: Ms. Anamika, DJS MATRIMONIAL: DOMESTIC VIOLENCE Case Type: **Hearing Time:** 2:00:00 PM **FARANA SADDAM & ORS** Vs. **Total Days spent:** -1 2505M04458 Sh. Shubham Gupta, DJS Case No.: 4457/23 Case Id: Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 2:00:00 PM Case Type: **Hearing Time: BM PRINTING & WRITING PAPERS PVT LTD** Vs. **DHEERAJ STATIONERS & BOOK SELLERES & ANR Total Days spent:** -1 Case Id: 2505M04457 Sh. Pawan Kr. Jain, DHJS Case No.: 267/23 Referring Judge: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. 2:00:00 PM Case Type: **Hearing Time: SHABINA ANSARI & ANR** Vs. **MOHAMMAD TARIQ Total Days spent:** -1 2505M04453 Ms. Richa Sharma, DJS Case No.: 9526/16 Case Id: Referring Judge: **Hearing Time:** Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / 2:00:00 PM **RAJ KUMAR BHATIA** Vs. SUBHASH CHANDER BHATIA Total Days spent: -1 2505M04443 Case Id: Referring Judge: Sh. Arun Sukhija, DHJS Case No.: 2775/24 Case Type: MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 2:00:00 PM **NITIN BHATIA RACHNA BHATIA** Vs. Total Days spent : -1

Referring Judge:

Case No.:

Case Type:

7288/25

Case Id:

COMMERCIAL: COMMERCIAL

2505M04451

Page No.: 22

DLSA West, DLSA (West)

Hearing Time:

2:00:00 PM

Date: 20/05/2025

M/S SHOENIVERS Vs. M/S COLUMBUS INTERNATIONAL SHOES PVT LTD

Total Days spent : -1

Case No.: 7290/25 Case Id: 2505M04450 Referring Judge: DLSA West, DLSA (West)

Case Type: COMMERCIAL: COMMERCIAL #Rearing Time: 2:00:00 PM

M/S SHOENIVERS Vs. M/S COLUMBUS PREMIERE SHOES PVT LTD

Total Days spent : -1

Case No.: 119/21 Case Id: 2505M04444 Referring Judge: Sh. Manuj Kaushal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

VIMLA DEVI Vs. SUNITA @ ANITA TYAGI

Total Days spent : -1

Case No.: 840/23 Case Id: 2505M04463 Referring Judge: Ms. Manisha Bhau, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

M/S AAA PHARMATRADE PVT LTD Vs. ANASUYA DEVI GOPU

Total Days spent : -1

Case No.: 1944/24 Case Id: 2505M04456 Referring Judge: Sh. Charan Salwan, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:30:00 PM

SATYA PRAKASH Vs. THE MANAGER OF DCB BANK LTD

Total Days spent : -1

Case No.: 529/25 Case Id: 2505M04442 Referring Judge: Sh. Kautuk, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:30:00 PM

BHAGWAN DEVI Vs. BHAGWAN DAS

Total Days spent : -1

Total: 38

Mediator: Sh. Gautam Manan, DHJS

Case No.: 19/24 Case Id: 2504M03159 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

RANU KASHYAP Vs. AMIT KASHYAP

Total Days spent : 33

Case No.: 5171/23 Case Id: 2504M03183 Referring Judge: Ms. Meena Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

SHRIRAM CITY UNION FINANCE LTD Vs. MOHD MATIN GAHLOT

Total Days spent: 33

Total: 2

Date: 20/05/2025

Mediator: Sh. Hitesh Sharma, Advocate

Case No.: 243/23 Case Id: 2505M03933 Referring Judge: Sh. Neeraj Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

RAM SWARUP PASRECHA Vs. SBI CARDS & PAYMENT SERVICES LTD

Total Days spent : 13

Case No.: 377/23 Case Id: 2505M03934 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 PM

CHANCHAL BHARDWAJ Vs. ROHIT KAUSHIK

Total Days spent: 13

Case No.: 1045/24 Case Id: 2504M02717 Referring Judge: Sh. Nikhil Chopra, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

HERO INVEST CORP PVT LTD Vs. MUKESH KUMAR

Total Days spent : 48

Case No.: 564/23 Case Id: 2504M02985 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

MANSI NAGPAL Vs. VISHAL NAGPAL & ORS

Total Days spent : 41

Case No.: 473/20 Case Id: 2503M02510 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

SHAFI AHMED Vs. TPDDL

Total Days spent : 55

Case No.: 17955/18 Case Id: 2505M03936 Referring Judge: Sh. Amit Rana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

CAPITAL TRUST LTD Vs. RAJ KUMAR

Total Days spent : 13

Case No.: 541677/16 Case Id: 2504M03222 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

NIZAMUDDIN Vs. SUDHIR MADAN

Total Days spent : 34

Case No.: 3466/24 Case Id: 2504M03449 Referring Judge: Ms. Archana Sinha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S SHRIRAM FINANCE LTD Vs. PRINCE SHARMA

Total Days spent : 27

Case No.: 4568/17 Case Id: 2504M03221 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

Date: 20/05/2025

Total Days spent:

34

NIZAMUDDIN Vs. SUDHIR MADAN

Case No.: 9934/24 Case Id: 2504M03213 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

SHRIRAM FINANCE LTD Vs. JITENDRA

Total Days spent: 34

Case No.: 3325/24 Case Id: 2504M03197 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

SHRIRAM CITY UNION FINANCE LTD Vs. GOOD WORK EMBROIDERY

Total Days spent: 34

Total: 11

Mediator: Sh. Rajiv Thukral, Advocate

Case No.: 1329/20 Case Id: 2504M03201 Referring Judge: Sh. Sidhant Krishan Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

M/S BHARAT INSECTICIDES LTD Vs. AVASH PODDAR & ANR

Total Days spent : 34

Case No.: 4197/24 Case Id: 2504M03122 Referring Judge: Sh. Shubham Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

M/S GREEN VALLEY FINANCE & LEASING PVT LTD Vs. VINOD KUMAR SINGH

Total Days spent: 34

Case No.: 732/23 Case Id: 2505M04220 Referring Judge: Ms. Charu Aggarwal, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 PM

SAKSHI SIBAL Vs. JOY AHUJA

Total Days spent : 6

Case No.: 572/23 Case Id: 2504M03379 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

KAVITA Vs. YOGESH MATHUR & ORS

Total Days spent : 27

Case No.: 3951/24 Case Id: 2504M03131 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

KAMLA DEVI Vs. AGH ALTECH PVT LTD & ORS

Total Days spent : 34

Case No.: 227/25 Case Id: 2504M03117 Referring Judge: Sh. Kautuk, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

Date: 20/05/2025

SURINDER SINGH CHANDHOK Vs. GURSAHIB SINGH CHANDHOK

Total Days spent : 34

Case No.: 238/17 Case Id: 2503M02634 Referring Judge: Sh. Vaibhav Garg, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 4:00:00 PM

STATE Vs. MANJEET SINGH

Total Days spent : 51

Case No.: 957/21 Case Id: 2504M03375 Referring Judge: Sh. Kapil Gupta, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

DIMPLE CHAUHAN Vs. RISHI CHAUHAN

Total Days spent : 27

Total: 8

Mediator: Sh. Ramesh Sethi, Advocate

Case No.: 5548/24 Case Id: 2504M03662 Referring Judge: Ms. Hemani Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

STATE BANK OF INDIA Vs. SUBHASH CHANDER BHOLA

Total Days spent : 20

Case No.: 10221/23 Case Id: 2504M03387 Referring Judge: Ms. Preeti, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:00:00 PM

STATE Vs. KARAN SINGH GURJAR

Total Days spent : 27

Case No.: 3690/23 Case Id: 2505M04144 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S WINSTROL PETROCHEMICAL PVT LTD Vs. M/S WOODHILL INFRASTRUCTURE LTD

Total Days spent : 6

Case No.: 13288/19 Case Id: 2504M03440 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 1:00:00 PM

M/S SHREE SHUBHAM SALES Vs. VIKESH KUMAR & ANR

Total Days spent: 27

Case No.: 1125/24 Case Id: 2504M03113 Referring Judge: Sh. Akash Sharma, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

GULZAR AHMED Vs. JAVE D& ORS

Total Days spent : 34

Case No.: 19/24 Case Id: 2505M03935 Referring Judge: Ms. Neha Pandey, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:30:00 PM

Date: 20/05/2025

AC BHALLA Vs. IQBAL SINGH

Total Days spent: 13

Total: 6

Mediator: Sh. S.S. Rathi, DHJS

Case No.: 278/25 Case Id: 2505M03939 Referring Judge: Sh. Nikhil Chopra, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

NIKE INNOVATE Vs. KOHLI FOOTWEAR

Total Days spent : 13

Case No.: 1146/24 Case Id: 2505M03928 Referring Judge: Ms. Neha Pandey, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S SUNIL STEELS Vs. M/S ELEGANCE BABY TOYS

Total Days spent : 13

Total: 2

Mediator: Sh. Sanjay Aggarwal, Advocate

Case No.: 112/24 Case Id: 2505M03954 Referring Judge: Ms. Richa Sharma, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:30:00 AM

KAMAL DRALL Vs. SUMIT

Total Days spent : 13

Case No.: 5135/24 Case Id: 2504M03437 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S SATIN FINSERV LTD Vs. SALIMA BIBI

Total Days spent : 27

Case No.: 3225/21 Case Id: 2505M03957 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SIMRAN Vs. SAGAR & ORS

Total Days spent : 13

Case No.: 697/21 Case Id: 2505M04124 Referring Judge: Ms. Manya, DJS

 Case Type :
 MATRIMONIAL : MATRIMONIAL OTHERS
 Hearing Time :
 2:00:00 PM

STATE Vs. MANISH

Total Days spent : 6

Case No.: 832/21 Case Id: 2504M03642 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

NARENDER KUMAR Vs. RAMESH SINGH

Date: 20/05/2025

Total Days spent: 20 2504M03640 Case Id: Referring Judge: Sh. Vikas Madaan, DJS Case No.: 151/24 INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 3:00:00 PM Case Type: **ROOPWATI** Vs. **MUNNI DEVI & ORS Total Days spent:** 20 Case No.: 43/17 Case Id: 2504M03707 Referring Judge: Ms. Deepika Goyal Shokeen, DJS MATRIMONIAL: MATRIMONIAL OTHERS **Hearing Time:** 3:00:00 PM Case Type: STATE Vs. **MOHD SITARE & ORS Total Days spent:** 20 2505M04011 Case No.: Case Id: Referring Judge: Ms. Aneeza Bishnoi, DJS 351/18 Case Type: **CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time:** 3:00:00 PM STATE Vs. **HIRA LAL & ANR Total Days spent:** 13 Case No.: 1557/22 Case Id: 2505M03958 Referring Judge: Ms. Meena Chauhan, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 3:00:00 PM **MOHD NASIR MOHD SARIF** Vs. **Total Days spent:** 13 2503M01949 Ms. Nivedita Anil Sharma, DHJS Case No.: 311/23 Case Id: Referring Judge: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. 3:00:00 PM Case Type: **Hearing Time: VAIBHAV SINGH SUDHIR SINGH** Vs. **Total Days spent:** 76 Total: 10 **Mediator:** Sh. Tejvir Singh Dua, Advocate 2504M02990 Case No.: Case Id: Referring Judge: Sh. Parveen Singh, DHJS **PARTITION: SUIT FOR PARTITION** 12:30:00 PM Case Type: **Hearing Time: MAHESH KUMAR** Vs. **BHUPINDER KUMAR @ TITU** Total Days spent: 41 2504M02987 Ms. Surabhi Sethi, DJS Case No.: 1693/24 Case Id: Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 12:30:00 PM Case Type: **Hearing Time:** M/S AGRIMORE SOLUTIONS PVT LTD **RAJ KUMAR NILAM** Vs. **Total Days spent:** 41

Referring Judge:

۷s

AMIT KUMAR

2504M03210

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Case Id:

Case No.:

Case Type:

9478/22

SHRIRAM CITY UNION FINANCE LTD

Page No.:

Ms. Meena Chauhan, DJS

Hearing Time:

12:30:00 PM

Date: 20/05/2025

Total Days spent : 34

Case No.: 237/24 Case Id: 2505M04123 Referring Judge: Ms. Charu Aggarwal, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:30:00 PM

NAGMA Vs. MOHD NAEEM

Total Days spent : 6

Case No.: 1197/24 Case Id: 2501M00907 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

CENTRAL BANK OF INDIA Vs. BISHNO DEVI & ORS

Total Days spent : 111

Case No.: 1082/16 Case Id: 2502M01109 Referring Judge: Ms. Neha Paliwal, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

M/S ASK AUTOMOTIVE LTD Vs. JAGDISH CHANDER

Total Days spent : 104

Case No.: 113/20 Case Id: 2504M02979 Referring Judge: Sh. Rupinder Singh Dhiman, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 12:30:00 PM

DARSHAN LAL Vs. M/S AGGARWAL & SONS

Total Days spent : 41

Case No.: 8789/21 Case Id: 2501M00121 Referring Judge: Ms. Meena Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

NAMO TRADING COMPANY Vs. DEEPAK CHABRA

Total Days spent: 132

Case No.: 2218/22 Case Id: 2504M02676 Referring Judge: Ms. Sukriti Jha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SACHIN SOHI Vs. PRASHANT SAWHNEY

Total Days spent : 48

Case No.: 19169/18 Case Id: 2504M02972 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

IDBI BANK LTD Vs. JYOTI KUMAR

Total Days spent : 41

Case No.: 706/24 Case Id: 2502M01084 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

KAJOL SHARMA Vs. TUSHAR SHARMA & ORS

Total Days spent : 104

Case No.: 2331/2018 Case Id: 2505M04217 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

Date: 20/05/2025

Total Days spent:

6

M/S MICROMAX INFORMATICS Vs. M/S UNITED

·

Case No.: 7708/18 Case Id: 2505M04018 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

POOJA FINELEASE LTD Vs. HARISH CHANDER

Total Days spent : 13

Case No.: 157/2023 Case Id: 2504M03203 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SANTOSH @ SANDHYA Vs. ROHIT MUDORIA & ORS

Total Days spent : 34

Total: 14

Mediator: Sh. V.K. Malhotra, Advocate

Case No.: 681/23 Case Id: 2504M03116 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

KHUSHBOO Vs. JITENDER

Total Days spent : 34

Case No.: 126/18 Case Id: 2502M01019 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:00:00 AM

BSES YPL Vs. RAJ KUMARI

Total Days spent : 105

Case No.: 4893/19 Case Id: 2504M03208 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

M/S JANA SMALL FINANCE BANK LTD Vs. IMRAN ANSARI

Total Days spent : 34

Case No.: 503/23 Case Id: 2504M03146 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 11:00:00 AM

NISHA Vs. PAWAN KUMAR

Total Days spent : 34

Case No.: 33/19 Case Id: 2503M02220 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 AM

PREM PRAKASH KAUSHIK Vs. NALINI TIWARI

Total Days spent : 62

Case No.: 94879/16 Case Id: 2505M03938 Referring Judge: Ms. Sana Khan, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

Date: 20/05/2025

SHARDA RANI BHATIA Vs. RAJ KUMAR BHATIA & ORS

Total Days spent : 13

Case No.: 986/24 Case Id: 2504M02712 Referring Judge: Sh. Sahil Khurmi, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

HAJRA BEGUM Vs. TPDDL

Total Days spent : 46

Case No.: 8058/18 Case Id: 2504M03119 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

POOJA FINLEASE LTD Vs. ISHWAR KUMAR

Total Days spent : 34

Case No.: 543850/16 Case Id: 2503M02472 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S BANSAL CREDITS LTD Vs. MAHAVIR

Total Days spent : 55

Case No.: 372/22 Case Id: 2504M03205 Referring Judge: Ms. Nivedita Anil Sharma, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 2:00:00 PM

MUNNI KUMARI Vs. SHIV PRASAD

Total Days spent: 34

Case No.: 510/17 Case Id: 2504M03217 Referring Judge: Sh. Sidhant Krishan Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

PARVEEN PHORE Vs. M/S SAMPATTI DEVELOPERS & ANR

Total Days spent : 34

Case No.: 4264/24 Case Id: 2504M03198 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM CITY UNION FINANCE LTD Vs. BHARAT MTTAL

Total Days spent : 34

Total: 12

Mediator: Sh. Vinod Gaur, Advocate

Case No.: 13022/17 Case Id: 2503M02156 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 AM

THE KANGRA COOP BANK LTD Vs. AMARJEET KAUR

Total Days spent: 69

Case No.: 13010/17 Case Id: 2503M02157 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 AM

Date: 20/05/2025

THE KANGRA COOP BANK LTD Vs. AMARJEET KAUR

Total Days spent : 69

Case No.: 2288/23 Case Id: 2505M04209 Referring Judge: Ms. Manisha Bhau, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 AM

ASHA SAINI Vs. VISHAL SHARMA

Total Days spent : 6

Case No.: 756/18 Case Id: 2505M04015 Referring Judge: Sh. Harvinder Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

M/S SUNDEEP KNITWEAR INDUSTRIES LTD Vs. M/S FERRITE ALLOYS PVT LTD

Total Days spent : 13

Case No.: 2278/23 Case Id: 2504M02992 Referring Judge: Sh. Charan Salwan, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

HASMATULLAH & ORS Vs. MOHD REHMAN

Total Days spent : 41

Case No.: 839/24 Case Id: 2504M02731 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

RAHUL JAIN Vs. BHAWNA AGGARWAL

Total Days spent : 48

Case No.: 818/21 Case Id: 2505M04150 Referring Judge: Ms. Akansha Gautam, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

ANJU DEVI Vs. RAJESH SAXENA @ LALA

Case No.: 3768/23 Case Id: 2504M03650 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:30:00 PM

ROHIT ARORA Vs. SHIVANI ARORA

Total Days spent : 20

Case No.: 1826/24 Case Id: 2504M03654 Referring Judge: Ms. Neha Pandey, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

MANJEET LAKRA Vs. ROSHAN LAL

Total Days spent : 20

Case No.: 3582/24 Case Id: 2504M03014 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

DEEPAK MEHTA Vs. ASHUTOSH SWAIN

Total Days spent : 41

Case No.: 1188/23 Case Id: 2505M03941 Referring Judge: Ms. Pooja Suhag, DJS

Page No.: 22

Total Days spent:

6

Date: 20/05/2025

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

THE KANGRA COOP BANK LTD Vs. AJEET SINGH

Total Days spent : 13

Case No.: 524573/16 Case Id: 2504M03018 Referring Judge: Sh. Abhay Choudhary, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S ALLIED BLENDERS & DISTILLERS PVT LTD Vs. JITENDER CHALANA

Total Days spent : 41

Case No.: 1707/23 Case Id: 2504M03715 Referring Judge: Ms. Nivedita Anil Sharma, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 1:00:00 PM

MUSKAN PANDAY Vs. VIJAY SHARMA

Total Days spent : 20

Case No.: 2598/24 Case Id: 2504M03451 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S FORMAX ELECTRONICS PVT LTD Vs. M/S BRIGHT WESTECH SOLUTION PVT LTD & ORS

Total Days spent : 27

Total: 14

Software Designed and Developed by Gaurav Walia, DEO Computer Branch, Tis Hazari Courts, Delhi